

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 39 of 2014

Dated : 28th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Shree Renuka Sugar Ltd. ... Appellant(s)
Versus

Gujarat Energy Transmission Co. Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. K.C. Chaturvedi
Mr. S. Padhi

ORDER

At the request of the learned counsel for the Appellant, Post the matter on **04.02.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ak